

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 21st of March, 2024

NO. HC.VII-38/2024/3031/A ### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Judicial Officers of Assam Judicial Service to undergo Induction Training at the Judicial Academy, Assam as per relevant rules of Assam Judicial Service .

Sl. No.	Name	Designation
1.	Smti Arpita Rajkumari	Civil Judge (Jr.Div.) No. 2, Diphu, Karbi Anglong
2.	Shri Rohit Baruah	Judicial Magistrate 1 st Class, Nagaon
3.	Smti Bidisha Kakati	Judicial Magistrate 1 st Class, Goalpara
4.	Shri Hari Prasad Nepal	Civil Judge (Jr.Div.), Dibrugarh
5.	Smti Anjilina Kalita	Civil Judge (Jr.Div.), Bajali
6.	Smti Ragini Sarma	Civil Judge (Jr.Div.) No. 5, Kamrup (M)
7.	Smti Eyasminara Begum	Judicial Magistrate 1 st Class, Tinsukia
8.	Smti Jintismrita Devi	Judicial Magistrate 1 st Class, Tezpur, Sonitpur
9.	Shri Bhaskar Jyoti Sarma	Judicial Magistrate 1 st Class, Jorhat
10.	Smti Manjushree Banik	Judicial Magistrate 1 st Class, Diphu, Karbi Anglong
11.	Smti Anindita Borah	Judicial Magistrate 1 st Class, Sivasagar
12.	Smti Himakshi Kalita	Judicial Magistrate 1 st Class, Chirang, Kajalgaon
13.	Shri Belayet Hussain Mazumdar	Judicial Magistrate 1 st Class, Cachar, Silchar
14.	Smti Devapreeti Sharma	Judicial Magistrate 1 st Class, Golaghat
15.	Smti Tahsin Parbin	Judicial Magistrate 1 st Class, Baksa
16.	Smti Sadhana Kumari Mandal	Civil Judge (Jr.Div.), Charaideo
17.	Shri Sabyasachi Sarma	Judicial Magistrate 1 st Class, Udalguri
18.	Shri Uttam Kumar Jha	Civil Judge (Jr.Div.)-cum- JMFC, Biswanath
19.	Smti Jyotiskha Choudhury	Deputy Registrar (Judicial), Gauhati High Court
20.	Smti Tanisha Toshniwal	Judicial Magistrate 1 st Class, Sivasagar
21.	Sri Jyotish Bharali	Civil Judge (Jr.Div.), South Salmara, Hatsingimari
22.	Smti Hiramani Baishya	Judicial Magistrate 1 st Class, Darrang, Mangaldoi
23.	Smti Manisha Das	Judicial Magistrate 1 st Class, Hojai
24.	Smti Kaushiki Das	Civil Judge (Jr.Div.) No. 2, Dima Hasao

25.	Smti Anjali Doley	Judicial Magistrate 1 st Class, North Lakhimpur
26.	Shri Prasanta Das	Civil Judge (Jr.Div.) No. 2- cum- JMFC, Dhemaji
27.	Shri Nelson Baro	Civil Judge (Jr. Div.), Majuli
28.	Smti Prity Daimari	Judicial Magistrate 1 st Class, Dima Hasao, Haflong
29.	Shri Kishan Bey	Civil Judge (Jr.Div.), West Karbi Anglong, Hamren

The trainee Officers are directed to report at the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, **at 2.30 P.M. on 03-04-2024**, for undergoing Induction Training.

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL

Memo No. HC.VII-38/2024/3032-3046/A **Dated:21-03-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Kamrup(M) / Nagaon / Goalpara / Bajali / Tinsukia / Baksa / Jorhat / Biswanath / Cachar, Silchar / Golaghat / Charaideo / Udalguri / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Hojai / Karbi Anglong / Sivasagar / Lakhimpur / Majuli / Sonitpur / South Salmara, Mankachar/ West Karbi Anglong / Chirang.

(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)

6. The Chief Judicial Magistrate,
Kamrup(M) / Nagaon / Goalpara / Bajali / Tinsukia / Baksa / Jorhat /
Biswanath / Cachar, Silchar / Golaghat / Charaideo / Udalguri / Darrang /
Dhemaji / Dibrugarh / Dima Hasao / Hojai / Karbi Anglong / Sivasagar /
Lakhimpur / Majuli / Sonitpur / South Salmara, Mankachar/ West Karbi
Anglong / Chirang.


***(He/She is requested to inform the concerned Officer(s) of
his /her District about this Notification accordingly)***

7. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The trainee Officers concerned.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to
the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial Academy,
Assam.
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


21.03.2024

REGISTRAR GENERAL